

SPECIAL BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/246(KB)2022
IA(COMPANIES.ACT)/33(KB)2023,
IA(COMPANIES.ACT)/129(KB)2022,
COMP.APPL/70(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

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| IN THE MATTER OF | CHANDI DAS MUKHERJEE VS EAST COAST ENGINEERING PRIVATE LIMITED |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) SEC. 244(1) |

Appearance (via video conferencing/physically)

Ms. Tavishna Khandelwal, Adv.] For the Petitioner
Ms. Sanchari Chakraborty, Adv.]

Ms. Manju Bhuteria, Adv.] For the Respondents
Mr. Ritoban Sarkar, Adv.]
Ms. Madhujā Barman, Adv.]
Ms. Tanvi Luhariwala, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. List this matter for consideration on **08.05.2024 at 2:30 P.M.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**